

# **THE GAUHATI HIGH COURT**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

## **NOTICE**

Hon'ble the Chief Justice has been pleased to assign Sri Debashis Kashyap, Joint Registrar (PM&P) to act as the Central Project Co-ordinator for the State of Assam, in addition to his normal duties, until further orders.

By Order,  
(Gautam Baruah)  
**REGISTRAR GENERAL**

**Memo No. HC. III-07/2015/3162-79/G**

**Dated 29.05.2023**

**Copy to:**

1. The e-Committee, Supreme Court of India, New Delhi.
2. The Registrar (Vigilance/Judicial/Administration/Estt), Gauhati High Court, Guwahati.
3. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati. Guwahati.
5. The Registrar, Kohima/Aizawl/Itanagar Bench, Gauhati High Court, Guwahati.
6. Sri Debashis Kashyap, Joint Registrar (PM&P), Gauhati High Court, Guwahati
7. The Senior Information Technology Consultant, Gauhati High Court, Guwahati.
8. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
9. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
10. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
11. The Asstt. Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
12. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
13. The P.S. to Hon'ble Mrs./Mr.(\_\_\_\_\_), Gauhati High Court, Guwahati.
14. The Project Manager, Gauhati High Court, Guwahati. **He is requested to upload this Notification in the website of the Gauhati High Court.**
15. The Court Manager, Gauhati High Court, Guwahati.
16. The A.O. (Judicial), \_\_\_\_\_Section, Gauhati High Court, Guwahati.
17. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

  
**REGISTRAR GENERAL**